

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3062**  
**TO BE ANSWERED ON 06.08.2018**

Natural Gas Marketing Margin

3062. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

(a) whether the Petroleum and Natural Gas Regulatory Board (PNGRB) has taken any decision regarding the issue of marketing margin levied by private sector natural gas marketers;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) whether the Ministry of Chemicals and Fertilizers has been communicated in this regard; and

(d) if so, the details thereof?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) to (d) Petroleum and Natural Gas Regulatory Board (PNGRB) has submitted its recommendation regarding the marketing margin on the sale of natural gas produced from the domestic fields including fields of the private entities to Urea and LPG producers in the country. Subsequently, after inter-ministerial consultation with various Ministries/Departments including Ministry of Chemicals and Fertilizers, Government has approved marketing margin upto a maximum of `200 per 1000 Standard Cubic Meter (SCM) [@ Net Calorific Value of 10000 kcal/ SCM] may be levied on any domestic gas being produced within the country and supplied to fertilizer (urea) and LPG producers in the country.